

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No222  
C.P.(CAA)/48(AHM)2021  
in  
C.A.(CAA)/46(AHM)2021

**Proceedings under Section 230-232 Co. Act, 2013**

**IN THE MATTER OF:**

Innovative Healing Systems(Gujarat) Pvt Ltd  
Innovative Healing Systems(India) Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..12/09/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, as the Members are holding another Bench in post lunch session, adjourned to 12.10.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**